NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

C.P. (IB)/92(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **18.04.2024**

NAME OF THE PARTIES: BKTB INFOSOLUTIONS PRIVATE LIMITED

Section 59 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Prashant Thakre, CS appeared for the Petitioner.
2. Registry is directed to issue notice to the GST Department to appear in the matter.
3. Learned Counsel for the Petitioner is directed to serve copy of this order to the GST Department for the compliance.
4. List this matter on **10.05.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna